

11/10/97

OP 2295/97 Parmeshwar v. vs  
U.O.

Present: Sh. U. Srivastava, Counsel for the applicant.  
order (OR) dictated in the open court by S. Bench of  
Honble Mr. R.A. Ahuja RA (A)

OP disposed of

Dr  
m/s  
G/W

Central Administrative Tribunal  
Principal Bench

O.A.No.2295/97

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 1st day of October, 1997

1. Parmeshwari  
s/o Shri Ram Dayal

2. Hira Mani Morya  
s/o Shri Suraj Deen

3. Suresh Giri  
s/o Shri Budha Giri

all resident of RZ H-308, Raj Nagar  
Palam  
New Delhi.

... Applicants

(By Shri U.Srivastava, Advocate)

Vs.

1. Union of India through  
The General Manager  
Northern Railway Baroda House  
New Delhi.

2. The Divisional Railway Manager  
New Delhi.

3. PWI  
MTP(R), Patel Nagar  
New Delhi.

... Respondents

O R D E R (Oral)

The applicants claim to have served under the Respondent No.3, i.e., PWI, MTP(R), Patel Nagar, New Delhi for various periods after 01.01.1981. They seek a direction to the respondents to consider them for re-engagement as Casual Labour in preference to their juniors and inclusion of their names on the Live Casual Labour Register maintained by the respondents.

2. I have heard the learned counsel on the question of admission. It appears that the applicants have filed a representation before the Minister of Railways which was forwarded from the Office of the Railway Minister to the Chief General Manager, Northern Railway vide letter dated 17.6.1997. The learned counsel for the applicant submits that a final

Am

(3)

decision on this representation is still awaited and is under consideration. In the circumstances, I do not consider that it is necessary to admit the OA at this stage. Therefore, The OA is disposed of with a direction to R-2 and R-3 to take a decision on the representation enclosed with the letter dated 17.6.1997 from the Office of Railway Minister within a period of three months from the date of receipt of a certified copy of this order and communicate the decision taken to the applicant with a reasoned and speaking order.

OA is disposed of as above.

  
(R.K. AHOOJA)  
MEMBER(A)

/rao/